

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: June 6, 2006**

**No. 939 /DR(S)/2006**

Smt. **Rajni Singh**, Additional Civil Judge, Senior Division /Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Nagina (Bijnor) vice Sri Umesh Prakash.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Nagina (Bijnor).

**No. 940 /DR(S)/2006**

Sri **Arvind Kumar Srivastava**, Additional Chief Judicial Magistrate, Etah to be Additional Chief Judicial Magistrate, Kasganj (Etah) vice Sri Birendra Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj (Etah).

**No. 941 /DR(S)/2006**

Sri **Ashok Kumar Singh Yadav**, Additional Civil Judge, Senior Division /Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Hapur (Ghaziabad) vice Sri Raj Kumar Bansal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hapur (Ghaziabad).

**No. 942 /DR(S)/2006**

In Supersession of Court's Notification No. 656/DR(S)/2006 dated 3.6.2006 Sri **Udai Pratap Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Civil Judge, Senior Division, Deoband (Saharanpur) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoband (Saharanpur).

**No. 943 /DR(S)/2006**

In partial modification of Court's notification No. 678/DR(S)/2006 dated 3.6.2006, the name of Sri **Ashok Kumar-V** be read as Sri Ashok Kumar Singh-V.

**BY ORDER OF THE COURT,**

Sd/-

**(SWATANTRA SINGH)  
REGISTRAR GENERAL**

**No. 102 /DR(S)/2006 Dated: Allahabad : June 6, 2006**

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Bareilly, Bijnor, Etah, Etawah, Sultanpur, Gautam Budh Nagar, Ghaziabad, Gorakhpur & Saharanpur. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 6<sup>th</sup> June, 2006 and shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Assistant Registrar (Budget), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Section Officer (Admin.A-3), High Court, Allahabad.
13. The Section Officer (Confidential "B" section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Bareilly, Bijnor, Etah, Etawah, Sultanpur, Gautam Budh Nagar, Ghaziabad, Gorakhpur & Saharanpur. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-**

**(K.K.RANJAN)**

**DEPUTY REGISTRAR (SERVICES)**